

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **01.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : NSE Investments Ltd
Vs
Market Simplified India Ltd & Ors

MAIN PETITION NUMBER : CP(CA)/7(CHE)/2024

(IA/MA) APPLICATION NUMBERS
IA(CA)/56(CHE)/2024

ORDER

Present: Ld. Counsel Shri. Suhrith Parthasarathy for the Petitioner.

Ld. Sr Counsel Shri. P H Arvinth Pandian for the Respondents
No. 1 – 4, and R13 -14.

Ld. Counsel Shri. Jayasurya for the Respondent No. 5.

Ld. Counsel Shyri. Arvind Rajagopal for Respondent No. 6

Ld. Counsel Shri. Pradeep Joy for Respondents No. 11 and 12.

At request, list the petition and the application for hearing on **03.07.2024**.

Pleadings be completed before the date fixed.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)